

78

Before the Central Administrative Tribunal Circuit Bench
at Lucknow

O.A. No.

of 1992

Ambika Prasad and others

Union of India through Secretary Home Department (C)

21/7

Central Administrative Tribunal
Lucknow Bench, Lucknow.

AND

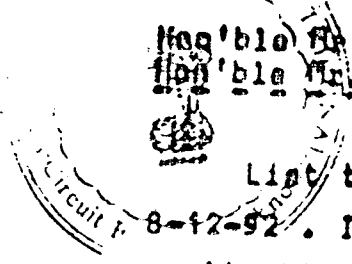
O.A. No. 619/92 (L)

Shri Subhash Bharti
Shri Mahendra & others
Shri Ramayan Prasad
Union of India & others.

Applicants.
versus
Respondents.

DATED 21-11-92.

Hon'ble Mr. Justice U.C. Srivastava, V.C.
Hon'ble Mr. K. Obayya, A.M.



List the case alongwith similar other matters on
8-12-92. Issue notice to show cause as to why the
application be not admitted. Counter may be filed within
4 weeks, rejoinder within 2 weeks thereafter. In case
the work is available and similarly placed
person have been allowed to work, in order of seniority,
applicant will also be allowed to work.

Sd/-
A.M.

Sd/-
V.C.

Certified Copy

27-11-92

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